| | Annexure - 6 | | | | | | | | | | | | | |
|---|-------------------------|---------------------------------------|---------------------------|----------------|-----------------|------------------------------|----------------|-------------------|------------------|---------------|-------------------------|---------------------|-------------|--|
| Name of Corporate debtor | | M/s.Marappar textiles private limited | | | | Date of Commencement of CIRP | | | 12.06.2023 | | List of Creditors as on | | 20.11.2023 | |
| List of Operational Creditors (Employees) | | | | | | | | | | | | | | |
| | Amount in R | | | | | | | | | | | | | |
| | | | Details of Claim Received | | | Details of Claim Admitted | | | | | | | | |
| SI.No | Name of Authorised | | | | | | | | | Amount of | | | | |
| | Representative , if any | | | | | | | % of voting share | | any mutual | | | | |
| | Representative, if any | | | | Amount of claim | | Whether | in CoC, if | Amount of | dues, that | Amount of claim | Amount of claim not | Remarks, if | |
| | | Name of the Employee | Date of receipt | Amount claimed | admitted | Nature of claim | related party? | applicable | Contingent Claim | may be setoff | under verification | Admitted | any | |
| | NIL | | | | | | | | | | | | | |